

should this question be transferred to the Home Ministry at all?

Mr. Speaker: We shall decide, when the answer comes, whether really it concerns the Home Ministry or not, and whether there are any complications or not. We can decide that only when the answer comes.

Shri Bade: May I make a submission? Even now, in the form which has to be filled up by the student, the condition is laid down that he will have to work in the rural areas, and that form has been issued from the Health Ministry.

Mr. Speaker: Let the answer come, and then we shall discuss it and see whether it was proper to transfer that question to the Home Ministry or not.

Bhubaneshwar Station

*1420. **Shri Maheswar Naik:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that construction of a new railway station at Bhubaneswar has not been proceeding according to schedule;

(b) if so, the reasons therefor; and

(c) what action is being taken to complete the work as expeditiously as its urgency calls for?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) and (b). It has taken longer time than envisaged to finalise the plan as a careful examination had to be made of all relevant aspects particularly the architectural features with a view to harmonise with the distinctive architecture of Bhubaneswar in consultation with the State Government.

(c) Special efforts are being made to finalise the plans and to take up the work during this year.

Shri Maheswar Naik: May I know whether it is a fact that the contractor who has been entrusted with the task of the construction of the new

station at Bhubaneswar has transferred the materials entrusted to him to some other project under him?

Shri Shahnawaz Khan: I cannot be expected to say what the contractor has done about it.

Shri Maheswar Naik: May I know whether it is not the responsibility of the Railway Administration to see that the contractor engaged under them is proceeding according to schedule and is utilising the materials for the best benefit of the particular project?

Shri Shahnawaz Khan: As I said, there has been some delay because of consultations between the architect of the railways and the State Government. But, now we have reached the stage of finalisation, and we hope that the work will start this year.

Shri Surendranath Dwivedy: Am I to understand that no contractor has been appointed for the purpose of construction?

Shri Shahnawaz Khan: Tenders are called, and this is the normal procedure for dealing with such works. That procedure will undoubtedly be followed.

श्री भक्त दर्शन : श्रीमन्, मैं जानना चाहता हूँ कि कितने वर्षों से इस डिजाइन पर विचार किया जा रहा है और अब कितने वर्ष इससे पूरा होने में लगेंगे ?

श्री शाहनवाज खां : जैसा कि मैंने अर्ज किया है, इसी साल काम शुरू ही जायेगा ।

श्री उ० म० त्रिवेदी : कितने वर्षों से यह काम चल रहा है ?

श्री बड़े : माननीय मंत्री ने पहले प्रश्न का उत्तर नहीं दिया कि कितने वर्षों से यह काम चल रहा है ।

अध्यक्ष महोदय : माननीय सदस्य का सवाल यह था कि कितने वर्षों से यह काम चल रहा है और कितने वर्ष लगेंगे ।

Delhi Hospitals

श्री शाहनवाज खां : दो तीन साल से जारी है और इसी साल काम शुरू हो जायेगा ।

श्री भक्त दर्शन : श्रीमन्, मेरे प्रश्न का जवाब अभी भी नहीं दिया गया है ।

अध्यक्ष महोदय : क्या मिनिस्टर साहब कोई आइडिया नहीं दे सकते कि इस काम को मुकम्मल होने में कितने साल लगेंगे? माननीय सदस्य बार-बार यही बात पूछ रहे हैं ।

श्री शाहनवाज खां : मैं यहां नहीं कह सकता, लेकिन बहुत जल्दी, साल डेढ़ साल में, मुकम्मल हो जायगा ।

श्री बागड़ी : मैं यह जानना चाहता हूँ कि

अध्यक्ष महोदय : आर्डर, आर्डर । क्या माननीय सदस्य को लाइसेन्स है कि वह जब चाहें खड़े हो जायें और सवाल करने लगे ? श्री नरेश्वर नायक ।

Shri Maheswar Naik: May I know whether the hon. Minister is in a position to say by what date the construction is likely to be completed?

Mr. Speaker: He has answered that so far as he could.

Now, Shri Bagri. If he wants to ask a question, he can ask.—

Now, next question.

श्री बागड़ी : मैं अर्ज करना चाहता हूँ कि

अध्यक्ष महोदय : अग्नब मैंने नेक्स्ट क्वेश्चियन बुला लिया है ।

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*1421. { Shri Hari Vishnu Kamath:
 { Shri Rameshwar Tantia:
 { Shri Bhakt Darshan:

Will the Minister of Health be pleased to state:

(a) whether the attention of Government has been drawn to the series of articles appearing in the times of India during the last week of May, 1962 on the state of Delhi hospitals;

(b) if so, whether Government have taken note of the complaints made therein; and

(c) the Government's reaction thereon?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) Yes, Sir. The articles referred to, pertain to the conditions of some of the Civic Hospitals in Delhi run by the Municipal Corporation of Delhi;

(b) Yes, Sir.

(c) The matter has been brought to the notice of the Municipal Corporation of Delhi for suitable action.

Shri Hari Vishnu Kamath: Has it come to the notice of Government that the spirit of service to suffering humanity which should animate doctors and nurses has, compared to what it was even ten years ago, tended to decline or weaken, and also the sense of discipline and cleanliness among other staff in hospitals has been perceptibly eroded? If so, what measures do Government propose to improve matters?

Dr. D. S. Raju: The spirit of service among the doctors and nursing profession is, I think, on the increase.

Shri Hari Vishnu Kamath: Increase? Good news. But the other part has not been answered.

Mr Speaker: He also referred to cleanliness having eroded perhaps.

Dr. D. S. Raju: There is a general shortage of doctors and nurses and